

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/452/ (IB)/2017
NAME OF THE PETITIONER(S) : STAR BOXES INDIA PVT LTD
NAME OF THE RESPONDENT(S) : MOHAN BREWERIES & DISTELLERIES LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

U. Karunakaran
U. Karunakaran

Counsel for the Respondent

HEMA SHANKAR.


Counsel for Petitioner

Hemabank

FOR ANIRUDH KRISHNAN

ORDER

Counsel representing both the parties are present. Counsel for respondent submitted that the parties have settled the matter and prayed for time for filing a joint memo with the accepted terms. Time is enlarged at request. Put up on 06.12.2017.


S Vijayaraghavan
Member (Technical)


K Anantha Padmanabha Swamy
Member (Judicial)